

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES
LOK SABHA
UNSTARRED QUESTION NO.327
TO BE ANSWERED ON 1ST DECEMBER, 2015

SCHEMES FOR FISHERMEN

327. SHRI PINAKI MISRA :

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of the various schemes implemented by the Union Government for the benefit of fishermen of various States of the country;
- (b) the number of fishermen benefited under the said schemes/programmes during each of the last three years and the current year, scheme/programme-wise, State/UT-wise; and
- (c) the details of the funds provided by the Government under the said schemes/programmes during the last three years and current year, State/UT-wise?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(DR.SANJEEV KUMAR BALYAN)

- (a) The Department of Animal Husbandry, Dairying and Fisheries, Ministry of Agriculture and Farmers Welfare implements the following schemes at present, which have components for the direct benefit of fishermen of various States/Union Territories of the country:
 - (i) National Scheme of Welfare of Fishermen
 - (ii) Development of Marine Fisheries, Infrastructure and Post Harvest Operations and
 - (iii) National Fisheries Development Board
- (b) Details of the fishermen benefited under the above said schemes/programmes during each of the last three years and current year are furnished at Annexure- I
- (c) Details of the funds provided by the Department under the above said schemes/programmes during the last three years and current year are furnished at Annexure-II.
